कर के दी जाती हैं। उससे आप उन किसानों की इकनामी का स्ट्रैन्थन करना चाहते हैं। मैं जानना चाहता हूं कि क्या सरकार ऊंट गाड़ी का भी कोई ऐसा माडल तैयार करवा रही है जिससे गरीब से गरीब आदमी उसे ले कर अपनी स्थिति सुधार सके ?

आधुनिकीकरण के मामले में वाल-वीयरिंग, एक्सल, व्हील, स्टीयरिंग की आवश्यकता होती है और टायर ट्यूब की भी आवश्तुकता होती है। इस प्रकार से उन पर भारी कास्ट आ जाती है। कोई ऐसा उपाय निकालना चाहिए जिससे आधुनिकीकरण भी हो और इनकी कास्ट भी कम आये। आज 75 परसेंट गरीब किसान चाहता है कि आधुनिकीकरण भी हो और साथ ही साथ खर्च भी कम हो। और बैलों के गले पर भी ज्यादा वजन न पड़े, इन सभी दृष्टिकोणों के आधार पर क्या आपने अभी तक अपने यहां रिसर्च करके, दिमाग से, कौन सा मॉडल या नमूना निकाला है और वह कहां कहां प्रचलित है, मैं उस सम्बन्ध में समस्त जानकारी जानना चाहता हूं।

SHRI R. V. SWAMINATHAN : Mr. Ramavatar Shastri wanted to know the number of bullock-carts that are there in our country. Recently we have not conducted any survey. But in the year 1959-60 a survey was conducted and it was found that there were 140 lakh bullock carts in the country.

Mr. Paswan wanted to know the percentage of the tyre driven carts. The tyre driven carts are 5 per cent of the total number of bullock carts available in the country.

Prof. Ajit Kumar Mehta wanted to know about the names of the Institutes, I have already mentioned names of five or six Institutes which are conducting research in this field.

Mr. Jain wanted to know the carts driven by camels. The research is conducted for all types of carts whether driven by bullocks, camels or horses. We are more interested in finding out a suitable and cheaper bullock-cart which is economical to our farmers.

With these words, I think all the hon. Members would be satisfied by my reply.

18.05 hrs.

[Mr. Speaker *in the Chair*]

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4th November, 1982, agreed without any amendment to the Salary, Allowances and Pension of Members of Parliament (Second Amendment) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 3rd November, 1982."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th November, 1982, agreed without any amendment to the Industrial Development Bank of India (Amendment) Bill 1982, which was passed by the Lok Sabha at its sitting held on the 20th October, 1982."

18.06 hrs.

DISCUSSION *RE.* SITUATION IN PUNJAB

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, पंजाब को

स्थिति के सम्बन्ध में गृहमंत्री महोदय ने 4 नवम्बर, का इस सदन में जो वक्तव्य दिया था, आज मैं उस पर चर्चा उठाना चाहता हूं ....

(व्यवधान)

श्री नवल किशोर शर्मा (दौसा) : अध्यक्ष महोदय, मैं आपसे कुछ निवेदन करना चाहता हूं। आज की जो यह चर्चा उठाई जा रही है, बहुत ही महत्वपूर्ण विषय पर है, क्योंकि हमारी राष्ट्रीय एकता का सवाल पंजाब के सवाल के साथ जुड़ा हुआ है। इस बारे में मेरा यह निवेदन है कि चूंकि राज्य-सभा में आज इसी विषय पर चर्चा हुई है, इसलिए इस सदन में भी इस पर चर्चा के लिए पूरा समय चाहिए। जब कि आज हम 6 बजे के बाद यह चर्चा शुरू कर रहे हैं, अच्छा हो कि यदि हम इस चर्चा को अगले सत्र तक के लिए स्थगित कर दें। क्योंकि इस विषय से एक महत्वपूर्ण सवाल जुड़ा हुआ है। इस बारे में सभी लोगों की सहमति है और मेरी अपनी भी धारणा है कि इस महत्वपूर्ण विषय पर विचार के लिए अगले सत्र तक इसको स्थगित किया जाना चाहिए...

(व्यवधान)

जैसा सदन कहेगा, वैसा ही करना पड़ेगा।

श्री नवल किशोर शर्मा : हमारे स्पैरो साहब भी कुछ कहना चाहते हैं।

SHRI R. S. SPARROW (Jullundur): Hon'ble Mr. Speaker, Sir, I have just a word to say. I submit that we cannot afford to close this debate under such excruciating circumstances that today obtain in Punjab due to Akali Morcha. The nation at large must know as to what it is. I would like to explain only in one minute.

Sir, the inflammatory and anti-national speeches made at yesterday's Akali Dal meeting in Amritsar must be explained in explicit terms to the Indian people—nation wide. For example, Shrimati Rajinder Kaur, an Akali Dal leader and Rajya Sabha MP, went so far as to exhort thousands of Akalis gathered there to burn the National Flag and to hoist the kesri Akali Dal Flag... (*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): If you are starting the discussion, then I think Atal Bihari Vajpayee should be allowed first. I do not mind that. I never obstruct. But, if the debate is being started like that, it is not permissible (*Interruptions*)

SHRI R. S. SPARROW: I would like to submit, Sir, that Shri Umranangal and Shri Sukhjinder Singh also spoke in the same vein amidst pro-Khalistan slogans. (*Interruptions*)

PROF. MADHU DANDAVATE: Sir, either you postpone the discussion or follow the procedure. (*Interruptions*).

SHRI G. M. BANATWALLA (Ponnani): This is not proper procedure. (*Interruptions*)

अध्यक्ष महोदय : मेरी बात सुनिये।

AN HON. MEMBER: All that he has said must be expunged from the record, Sir. Sometimes you must expunge the record on our saying also, sir (*Interruptions*).

MR. SPEAKER: Let him say something. We shall have a talk.

SHRI G. M. BANATWALLA: The proper procedure should be followed.

श्री मनी राम बागडी (हिसार) : इसमें कौन सा पहाड़ टूट पड़ा है या जमीन हिल गई है? (व्यवधान) ऐसी क्या बात है? क्या आप जुबान बन्द करोगे? (व्यवधान) आपको क्या दर्द हो रहा है? यह एण्टी-नेशनल बात है (व्यवधान)।

प्रो० मधु दण्डवते : यह बहस अटल जी ने शुरू की है । पहले उन्हें बोलना है ।

श्री मनीराम बागड़ी : उन्होंने बहस नहीं की है, दलील दी है । (व्यवधान) कैसे छोड़ो ? (व्यवधान)

अध्यक्ष महोदय : मेरी बात सुनिये । बैठ जाइए । सारे हाऊस का कानसेन्सस यह है कि यह डिबेट अगले सत्र में की जाए । तो मेरे ख़याल में हम इसको अगले सत्र के लिए रख लें ।

The House now stands adjourned *sine die.*

18.10 hrs.

Lok Sabha adjourned sine die.